

**OFFICE OF THE
PRINCIPAL DISTRICT AND SESSIONS JUDGE SRINAGAR**

ORDER No. 118/PDJ/Sgr

DATED: 26-06-2021

Consequent upon the establishment of newly created Special Court (POCSO Cases) Srinagar and punishment of reduction in rank imposed upon Mohammad Afzal Mir, Process Server as Jamadar from 07.04.2021 vide Hon'ble High Court of J&K Order No. 201 of 2021/RG Dated 07.04.2021, the following internal arrangement of ministerial staff (Class-IV Employees) is made In the interest of administration:

1. **Bilal Ahmad Dhobi**, Process Server in the Court of Special Judge Anti-Corruption, Kashmir, Srinagar is transferred and posted as such In the Court of **3rd Additional District & Sessions Judge, Srinagar** vice Mehraj-ud- Din Dar.
2. **Mehraj-ud-Din Dar**, Process Server in the Court of 3rd Additional District & Sessions Judge, Srinagar is transferred and posted as such in the Court of **Pr. District & Sessions Judge, Srinagar** against available vacancy.
3. **Umar Nazir**, Process Server in the Court of Pr. District & Sessions Judge, Srinagar is transferred and posted as such in **Judge Small Causes Court, Srinagar** against available vacancy.
4. **Zubair Ahmad Bhat**, Process Server in the Court of City Judge, Srinagar and **Mudasir Hussain Reshi** Process Server in the Court of Sub-Registrar, Srinagar shall swap their place of postings.
5. **Mohammad Afzal Mir**, Jamadar (Selection Grade) in Judge Small Causes Court, Srinagar is transferred and posted as such in the Court of **Municipal Magistrate Srinagar**, against the post of Process Server available in the same Court.
6. **Sweety Kour**, Jamadar in the Court of Additional Special Judge Anti-Corruption, Srinagar is transferred and posted as such in the Court of **Chief Judicial Magistrate Srinagar**, against the post of Process Server available in the same Court.
7. **Mohammad Ashraf Hakeem**, Orderly in the Court of Pr. District & Sessions Judge, Srinagar is transferred and posted as such in **Special Court (POCSO Cases) Srinagar**, against available vacancy.
8. **Saqib Shafi**, Orderly in the Court of Pr. District & Sessions Judge, Srinagar is transferred and posted as such in **Special Court (POCSO) Cases, Srinagar** against available vacancy.

All the Ld. Presiding Officers shall ensure that the transferees are relieved within Seven days, from the date of this order.


(M.A. Chowdhary)
Pr. District & Sessions Judge
Srinagar

No. 2055-67/PDJS/Adm/2021

Dated : 28-06-2021

Copy to the :-

1. Principal Secretary to Hon'ble Chief Justice, High court of J&K, Srinagar for information.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Judge High Court of J&K (Administrative Judge for District Srinagar) for information of His Lordship.
3. Presiding Officer Special Court for POCSO Cases, Srinagar.
4. Special Judge, Anti-Corruption, Kashmir Srinagar.
5. Addl. Special Judge, Anti-Corruption, Srinagar.
6. 3rd Additional District & Sessions Judge, Srinagar.
7. Chief Judicial Magistrate, Srinagar.
8. Judge Small Causes Court, Srinagar.
9. Municipal Magistrate, Srinagar.
10. City Judge, Srinagar.
11. Munsiff, Sub-Registrar, Srinagar.
.....for information and compliance
12. System Officer E-Court for uploading the order on District Court Website.
13. Office Order File No. 32



Chief Administrative Officer